

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2875
TO BE ANSWERED ON 18TH MARCH, 2025

19TH INSTALMENTS OF PM-KISAN

2875. DR. NISHIKANT DUBEY:
DR. VINOD KUMAR BIND:
SHRI JASWANTSINH SUMANBHAI BHABHOR:
SHRI ARUN GOVIL:
SHRI ANOOP PRADHAN VALMIKI:
DR. RAJESH MISHRA:
SHRI BHOJRAJ NAG:
SHRI PRAVEEN PATEL:
SHRI NABA CHARAN MAJHI:
SHRI BIPLAB KUMAR DEB:
SHRI PRATAP CHANDRA SARANGI:
DR. HEMANT VISHNU SAVARA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the farmers those who have benefited from the 19th instalment of PM-KISAN, State-wise;
- (b) the details of the impact of PM-KISAN on small and marginal farmers' income levels, particularly in Chhattisgarh;
- (c) the manner in which the farmers can check their beneficiary status and instalment payment details;
- (d) the manner in which the Government is addressing the issues related to Aadhaar verification and payment delays; and
- (e) the details of the beneficiaries of Sidhi Constituency?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of cultivable land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three

equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.68 lakh Cr. in 19 installments since inception. 19th installment of PM-Kisan scheme was released on 24th February, 2025 and more than 9.8 crore farmers received the benefits amounting to over Rs. 22,000 Crore. The State-wise details of 19th instalment of the PM-Kisan Scheme is at Annexure.

As per International Food Policy Research Institute (IFPRI) study conducted in 2019, funds disbursed under the PM-KISAN have acted as a catalyst in rural economic growth, aided in alleviating the credit constraints of farmers, and increased investments in agricultural inputs. Further, the scheme has enhanced farmers' risk-taking capacity, leading them to undertake riskier but comparatively productive investments. The funds received by recipients under PM-KISAN are not only helping them with their agricultural needs, but it is also catering to their other incidental expenses such as education, medical, marriage, etc. These are the indicators of the positive impact of the scheme on the farmers of the country. PM KISAN has truly been a game changer for the farming community of our country including Chhattisgarh.

(c): A dedicated 'Farmers Corner' has been provided on the PM-KISAN portal where a number of facilities have been provided to farmers including checking their beneficiary status and instalment payment details. Farmers can also visit their local Common Service Center where they can get their beneficiary status and instalment payment details. Further, considering the large beneficiary base of the scheme, to promptly address the general queries and grievances raised by the beneficiaries, a voice-based PM-KISAN AI Chatbot (Kisan e-Mitra) was developed. This Chatbot provides quick, accurate, and clear responses to farmers' queries round the clock in their native languages, making the system more accessible and user-friendly. It is accessible on all platforms such as web, mobile, etc. The Kisan eMitra Chatbot currently operates in 11 languages—English, Hindi, Odia, Tamil, Bengali, Malayalam, Gujarati, Punjabi, Kannada, Telugu, and Marathi. So far, over 91 lakh queries of more than 52 lakh farmers have been addressed.

(d): Benefits of the PM-Kisan scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. Under the scheme, land seeding, Aadhaar based payment and e-KYC have been made mandatory to ensure that the benefits are transferred only to eligible beneficiaries and in minimum time. Further, the PM-KISAN portal has been integrated with UIDAI, PFMS, and Income Tax Department to enhance the speed and efficiency of data

validation so that the benefit payment can be transferred without delay. The Government has also taken services of State Governments, Banks including India Post Payment Bank, and Common Service Centers (CSCs) to ensure that the farmers complete their Aadhaar seeding. SMS alerts are also sent to the beneficiaries urging them to complete their Aadhaar seeding.

(e): The district-wise data of benefits released in Sidhi, Singrauli and Shahdol districts under 19th instalment of PM-KISAN is as follows:

| District | No. of Beneficiaries | Amount Disbursed (Rupees Crore) |
|-----------------|-----------------------------|--|
| SIDHI | 1,29,301 | 28.36 |
| SINGRAULI | 1,38,341 | 30.06 |
| SHAHDOL | 1,14,292 | 24.12 |

State wise details of beneficiaries who have received benefit of 19th instalment of PM-KISAN

| # | State | No. of Beneficiaries |
|----|--|----------------------|
| 1 | ANDAMAN AND NICOBAR ISLANDS | 12,987 |
| 2 | ANDHRA PRADESH | 41,27,619 |
| 3 | ARUNACHAL PRADESH | 94,948 |
| 4 | ASSAM | 20,87,406 |
| 5 | BIHAR | 75,90,575 |
| 6 | CHANDIGARH | - |
| 7 | CHHATTISGARH | 25,94,151 |
| 8 | DELHI | 11,084 |
| 9 | GOA | 6,381 |
| 10 | GUJARAT | 51,34,410 |
| 11 | HARYANA | 16,37,141 |
| 12 | HIMACHAL PRADESH | 8,30,495 |
| 13 | JAMMU AND KASHMIR | 8,80,247 |
| 14 | JHARKHAND | 19,83,858 |
| 15 | KARNATAKA | 43,95,092 |
| 16 | KERALA | 28,78,013 |
| 17 | LADAKH | 18,400 |
| 18 | LAKSHADWEEP | 2,303 |
| 19 | MADHYA PRADESH | 83,33,799 |
| 20 | MAHARASHTRA | 92,60,727 |
| 21 | MANIPUR | 85,965 |
| 22 | MEGHALAYA | 1,82,513 |
| 23 | MIZORAM | 1,23,524 |
| 24 | NAGALAND | 1,85,868 |
| 25 | ODISHA | 34,92,835 |
| 26 | PUDUCHERRY | 8,032 |
| 27 | PUNJAB | 10,23,521 |
| 28 | RAJASTHAN | 73,06,768 |
| 29 | SIKKIM | 30,515 |
| 30 | TAMIL NADU | 22,50,180 |
| 31 | TELANGANA | 31,06,592 |
| 32 | THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU | 11,691 |
| 33 | TRIPURA | 2,36,514 |
| 34 | UTTAR PRADESH | 2,35,42,883 |
| 35 | UTTARAKHAND | 8,20,368 |
| 36 | WEST BENGAL | 45,55,495 |
| | Grand Total | 9,88,42,900 |
